

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

DA No.938/92.

Dt. of Decision:27-10-92.

S.Narayana Reddy

...Applicant

vs.

1. The Post Master General,
Hyderabad Region, Hyderabad.
2. Superintendent of Post Offices,
Sangareddy Division, Sangareddy,
District Medak.

...Respondents

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Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri N.R.Devraj,Sr.CGSC

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CORAM:

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

THE HON'BLE SHRI C.J.ROY : MEMBER (J)

(Order of the Divn. Bench delivered by
Hon'ble Shri R.Balasubramanian, Member (A)).

-- -- -- -- moved as lunch motion,

This Original Application is filed by Sri Narayana
Reddy against the Post Master General, Hyderabad and another,
aggrieved with the sudden cancellation of his appointment.

as E.D.B.P.M,

2. The applicant was appointed vide order dt.18-7-90
with effect from 30-9-89. While he was functioning as such,
all of sudden by memo dt. 21-10-92, the Superintendent of
Post Offices, Sangareddy Division cancelled the appointment
order dt.18-7-90. It is alleged that ^{the} Inspector of Post
Offices insisting ^{upon} his making over charge. The applicant
had immediately made a representation on 24-10-92. Aggrieved

by the sudden action without any notice whatsoever, the applicant ^{has} approached us because of ~~the~~ imminent threat of his being relieved.

3. We have heard Sri S.Ramakrishna Rao, learned counsel for the applicant and Sri V.Rajeshwar Rao on behalf of Sri N.R.Devraj, learned Senior standing counsel for Central Government. We direct the Respondents (i)to dispose of the representation dt.24-10-92 as early as they can; (ii) the status-quo as of date shall be maintained by the Respondents till a fortnight after disposal of the representation dt.24-10-92; (iii)if the applicant is aggrieved by the final orders passed on his representation, he will be at liberty to approach this Tribunal afresh.

4. With the above directions the O.A. is disposed of with no order as to costs.

R.Balasubramanian

(R.BALASUBRAMANIAN)
Member (A)

urby
(C.J.ROY)
Member (J)

Dated:27th October, 1992. Dy. Registrar(Judl.)
Dictated in Open Court

avl/

Copy to:-

1. The Post Master General, Hyderabad Region, Hyderabad.
2. Superintendent of Post Offices, Sangareddy Division, Sangareddy, District Medak.
3. One copy to Sri. S.Rama Krishna Rao, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. One spare copy.

Rsm/-

Paul Today

O.A. 938792

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR ~~A. B. C. D. E. F. G. H. I. J. K. L. M. N. O. P. Q. R. S. T. U. V. W. X. Y. Z.~~

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 27/10/1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A. No.

in

O.A. No.

938792

T.A. No.

(wp. No)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs.

pvm

